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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/ 4537 /A

From :- Shri Romen Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Shri Debasish Bhattacharjee,
Principal Judge,
Family Court, Nalbari

Dated Guwahati, the 20th May, 2023

Sub:- **Permission to withdraw HTC.**

Ref:- Your letter No. FC.NLB/08/2019/242 dated 12.04.2023

Sir,

With reference to the above, I am directed to inform you that you have been allowed to withdraw the HTC for the block period 2022-2023, which was already granted to you by this Hon'ble Court vide High Court's letter No. HC.VII-03/2022/2873/A, to visit Karimganj along with your wife and minor daughter.

Yours faithfully,

gdk

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/ 4538-4540 /A, dated 20.05.2023
Copy to :

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

19/5/2023
REGISTRAR (VIGILANCE)
dk